## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 09.01.2021</u> <u>NOTICE</u>

Take notice that the following matter adjourned on 03.12.2020 will be listed as indicated below: -

| S. No. | Case No.  | Name of the parties                     | Original date of hearing | Next date of hearing |
|--------|---|---|--------------------------|----------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 294-295 of<br>2020 | State Bank of India Vs. Visa Steel Ltd. | 03.12.2020               | 12.01.2021           |
|        | Part Heard                                      |   |                          |                      |

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By the order of Hon'ble Acting Chairperson

Notice Board -sd/ Website: www.nclat.nic.in Registrar